## **National Company Law Tribunal**

## Allahabad Bench

CPNO. 99/ND/2016

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.03.2017

NAME OF THE COMPANY: M/s Mega Smart (China) Ltd

SECTION OF THE COMPANIES ACT: U/S of the companies Act, 2013

SI. NO.

Name

Designation

Representation

Signature

1.

2.

## Order dated 07.03.2017

## CP NO 99/ND/2016 M/S Mega smart (china) Ltd & anr

Mr. sahid kazmi represent the petitioner company the present case is received as a transferred case from the Principal Bench, NCLT, Delhi. Today non represents in the peritioner counsel is directed to issue fresh notice to the parties for filing reply to the petition. Learned counsel further informs that Principal Bench has permitted the petitioner company for inspection of records. A copy of this order may be furnished to the registrar of this bench for the purpose of making inspection.

The matter be listed on 14.04.2017.

For Compliance
Stylister
17/3/17 er

Dated 07.03.2017

Shri H.P Chaturvedi (Member Judicial)